

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) The information is being collected and will be laid on the Table of Lok Sabha

(b) The question is under consideration

Lemongrass Oil

*33. Shri Bishwanath Roy. Will the Minister of Commerce and Industry be pleased to state whether it is a fact that Indian export of lemongrass oil to US markets has been adversely affected recently?

The Minister of Commerce (Shri Kanungo): No Sir Our exports to USA have in fact shown an increase. A statement giving statistical data is placed on the Table of Lok Sabha [See Appendix I annexure No 4]

State Information Ministers' Conferences

*34. Shri S. C. Samanta. Will the Minister of Information and Broadcasting be pleased to state.

(a) how many Conferences of State Information Ministers were held since 1947,

(b) the decisions taken in the last Conference and where it was held,

(c) whether according to the decisions of one of those Conferences a proposal to the effect that by March 1956, a total of 28,500 community radio sets would be installed by State Governments under the subsidy Scheme, has been carried out, and

(d) the number of such sets installed in States so far State-wise?

The Minister of Information and Broadcasting (Dr. Kankar): (a) Three

(b) The last Conference was held at New Delhi on the 8th January, 1955. The topics considered and the decisions taken at the Conference were incorporated in the press release issued by the Press Information Bureau on the 8th January,

1955, a copy of which is laid on the Table [See Appendix I, annexure No 5]

(c) No decision to this effect was taken at any of these Conferences

(d) A statement showing the number of community receiving sets supplied to States for installation upto 31st March, 1957 is placed on the Table of Lok Sabha [See Appendix I, Annexure No 5]

Registration of Handlooms

*35. Shri S. V. Ramaswamy. Will the Minister of Commerce and Industry be pleased to state

(a) what is the final count of registered handlooms,

(b) how many of them belong to cooperative and

(c) how it compares with the figures of the Kanungo Committee's report?

The Minister of Commerce (Shri Kanungo) (a) 10, 15, 878, upto the end of June, 1957, This is not the final figure as registration work has not yet been completed

(b) This information is not being collected under the registration order

(c) Does not arise at this stage in view of reply to part (a)

Slum Clearance in Rajasthan State

*36. Shri D. C. Sharma: Will the Minister of Works, Housing and Supply be pleased to state

(a) whether Rajasthan Government have submitted any scheme for the clearance and improvement of slums in Rajasthan State, and

(b) if so, the details thereof?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) and (b) In 1956, the Rajasthan Government forwarded some tentative slum clearance proposals drawn up by a number of Municipal Boards. The State Government themselves stated that the

proposals required revision and that they had directed the Municipal Boards to revise them in conformity with the Slum Clearance Scheme of the Government of India. These revised proposals are still awaited from the State Government.

Jute Industry

1. **Shri V. P. Nayar:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No 257 on the 27th May, 1957 and state whether the figures of profits have since been asked for or furnished by the Indian Jute Mill Associations pertaining to the year 1955 and 1956?

The Minister of Industry (Shri Manubhai Shah): The information is being collected

Coal Mine Workers

2. **Shri V. P. Nayar:** Will the Minister of Labour and Employment be pleased to lay on the Table a statement containing the information asked for in regard to Wage bills and bonus paid to Coal Mine Workers in Unstarred Question No. 249 dated the 27th May, 1957?

The Deputy Minister of Labour (Shri Abid Ali): Complete information is still not available. A statement will be placed on the Table of Lok Sabha when available

Graphite

3. { **Shri V. P. Nayar:**
Shri Easwara Iyer:

Will the Minister of Commerce and Industry be pleased to state

(a) the quantity of graphite produced in India at present; and

(b) the estimated requirement of graphite and graphite products at the end of the Second Five Year Plan?

The Minister of Industry (Shri Manubhai Shah):

(a) 1954 1,479 tons
1955 1,613 tons
1956 Not available.

(b) Graphite: 3,000 tons per year.
Graphite products: 2,000 tons per year
(like crucible furnace parts etc).

Vitamins

4. { **Shri V. P. Nayar:**
Shri Easwara Iyer:

Will the Minister of Commerce and Industry be pleased to state the position of the production of Vitamins in India as at present and the value of Vitamins so produced?

The Minister of Industry (Shri Manubhai Shah): 1. Vitamin 'A' Shark Liver Oil which is rich in vitamin 'A' is being produced in the country by three Government factories situated at Bombay, Kozhikode and Trivandrum. The production of these factories during the last two years has been as follows —

| Year | Quantity | Value (Rs.) |
|------|--------------|-------------|
| 1955 | 27,158 Gall. | 6,51,792 |
| 1956 | 59,500 " | 14,29,418 |

Government have also approved two Schemes for the manufacture of synthetic vitamin 'A' starting from lemon grass oil which is indigenously available. A production of 10 million m.u. of vitamin 'A' per annum valued at Rs. 50,00,000 is envisaged in each of these schemes

2 Vitamin B-12

One firm has been granted a licence under the Industries (Development and Regulation) Act, 1951 for the manufacture of vitamin B-12 with a capacity of 1.2 Kg per annum valued at Rs. 12,37,000. The firm is expected to commence production by March, 1958.

3. Vitamin B1, B2, B6, C & D.

A scheme submitted by a firm for the manufacture of these vitamins is